

and the Government of India are not taking any steps to come to the rescue of poor people of Telangana.

In view of above, I request the hon. Prime Minister to immediately intervene and come to the rescue of Telangana with additional resources. ...*(Time-bell rings)*...

MR. DEPUTY CHAIRMAN: Yes, time over. Now, Shri Partap Singh Bajwa.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I associate myself with the issue raised by the hon. Member.

SHRI PALVAI GOVARDHAN REDDY (Telangana): Sir, I also associate myself with the issue raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Yes, the names of those who associate may be added.

Pilferage and siphoning of foodgrains in Punjab

SHRI PARTAP SINGH BAJWA (Punjab): Hon. Deputy Chairman, Sir, I wish to draw the attention of this august House to a matter of grave public concern regarding rampant corruption, misappropriation, pilferage and diversion of foodgrains in the State of Punjab to the tune of ₹12,000 crores to ₹ 15,000 crores, according to the CAG. Several Reports of CAG have found glaring discrepancies and corruption in the food procurement, distribution and supply chain in Punjab. The CAG Report No. 2 of 2014 on Public Sector Undertakings records that in 45 cases, involving misappropriation of 0.43 lakh metric tons of rice, valued at ₹ 104.34 crores, no FIR was registered by the Government of Punjab. *

Similarly, Sir, the CAG Report No. 5 of 2014 on Public Sector Undertakings records that on an audit of five selected districts of Punjab, ...*(Interruptions)*...

SHRI NARESH GUJRAL (Punjab): What is he saying, Sir? ...*(Interruptions)*... It is totally politically motivated. ...*(Interruptions)*...

श्री वी.पी. सिंह बदनौर (राजस्थान): सर, ये क्या कह रहे हैं? ...*(व्यवधान)*... It should be expunged. ...*(Interruptions)*...

SHRI PARTAP SINGH BAJWA: It was found that in 14 cases of misappropriation of 0.23 lakh metric tons of rice valued at ₹ 34.40 crores, ...*(Interruptions)*... the Punjab Government did not even report the matter to the police authorities for registration of FIRs. ...*(Interruptions)*...

*Expunged as ordered by the Chair.

MR. DEPUTY CHAIRMAN: Bajwaji, ...(Interruptions)...

SHRI NARESH GUJRAL: This is totally politically motivated and baseless, Sir. ...(Interruptions)... This has no basis. ...(Interruptions)...

SHRI PARTAP SINGH BAJWA: * ...(Interruptions)... * ...(Interruptions)... Further, Sir, Report No. 2 of 2015 on the Public Sector Undertakings records that the gap between the Punjab Government's Cash Credit Limit and the stock of foodgrains. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Bajwa, one second. ...(Interruptions)... Mr. Bajwa, you cannot make an allegation.

SHRI PARTAP SINGH BAJWA: Sir, these are CAG Reports. ...(Interruptions)... These are Reports from the Comptroller and Auditor General of India. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Don't make an allegation. ...(Interruptions)...

SHRI PARTAP SINGH BAJWA: These are CAG Reports, Sir. ...(Interruptions)... It was the Government of Narendra Modiji, जिन्होंने यह कहा था कि न मैं खाऊंगा और न किसी को खाने दूंगा। ...(व्यवधान)... मेरी विनती है ...(व्यवधान)... Sir, I urge the Government to have a Supreme Court-monitored inquiry. ...(Interruptions)... यह सारे देश में हो रहा है। ...(व्यवधान)...

SHRI NARESH GUJRAL: Sir, our Chief Minister has met the Union Finance Minister, requested the ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You see, if any allegation is made....(Interruptions)... Allegation is not permitted during Zero Hour. If any allegation is made, that will be expunged. ...(Interruptions)...

SHRI NARESH GUJRAL: He has mentioned the name of the Chief Minister. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You cannot mention the name of the Chief Minister. ...(Interruptions)...

SHRI PARTAP SINGH BAJWA: Sir, we want a CBI inquiry into this. ...(Interruptions)... My request is. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, no. ...(Interruptions)... One second. ...(Interruptions)... Now, Shri Sharad Yadav, आप बैठिए। ...(व्यवधान)... बैठिए।

*Expunged as ordered by the Chair.

...(व्यवधान)... The point is. ...(Interruptions)... I know. ...(Interruptions)... Mr. Bajwa, one minute. ...(Interruptions)... The point is, during Zero Hour, you cannot make an allegation. He mentioned the name of the Chief Minister himself. The name of the Chief Minister will be expunged. I will go through the records. If there is any specific allegation, which is not permitted, that will be expunged. Beyond that, you can speak. ...(Interruptions)... I have expunged. ...(Interruptions)... नेम एक्सपंज हो गया है। ...(व्यवधान)... आप लोग बैठिए। ...(व्यवधान)... बैठिए। ...(व्यवधान)...

SHRI SITARAM YECHURY (West Bengal): Sir, you cannot expunge a CAG Report reference.

MR. DEPUTY CHAIRMAN: No, no. I didn't say that. ...(Interruptions)... I said, specific allegation. ...(Interruptions)... I said, specific allegation. ...(Interruptions)... You may continue. ...(Interruptions)... I said, specific allegation; Zero Hour is not for making specific allegation. ...(Interruptions)...

SHRI PARTAP SINGH BAJWA: It has been found by the CAG... ...(Interruptions)... Sir, this is an interesting fact. Please, give me a second, Sir. ...(Interruptions)... Out of 3,319 registration numbers of vehicles scrutinized by the Audit of CAG, 3,232 vehicles, which, approximately, constitute 98 per cent, did not match with the computerized data of the Transport Authority. ...(Interruptions)... Out of the remaining, it was found, most surprisingly, इन्होंने जो ट्रक्स के नम्बर दिए थे, वे स्कूटर और मोटरसाइकिल के निकले। ...(व्यवधान)... स्कूटर और मोटरसाइकिल ...(व्यवधान)...

डा. चन्द्रपाल सिंह यादव (उत्तर प्रदेश): माननीय उपसभापति जी ...(व्यवधान)... मुझे बोलने दीजिए। ...(व्यवधान)... बाजवा जी, अब आप बैठ जाइए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Time over; time over. ...(Interruptions)... No, no. What is this? ...(Interruptions)... No, that is wrong. ...(Interruptions)... What is this? ...(Interruptions)... How did you repeat that? ...(Interruptions)... How? ...(Interruptions)... Okay. ...(Interruptions)... All right. ...(Interruptions)... Whatever name he has mentioned, making a specific allegation, is expunged. That cannot be reported also. ...(Interruptions)...

Now, Dr. Chandrapal Singh Yadav. ...(Interruptions)...

Crisis due to severe drought in the country

डा. चन्द्रपाल सिंह यादव (उत्तर प्रदेश): माननीय उपसभापति जी, मैं इस सदन के माध्यम से एक विशेष महत्व के प्रश्न की ओर सदन का ध्यान दिलाना चाहता हूँ।